GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2060 ANSWERED ON:22.11.2010 GRAMIN PANCHAYAT BHAVANS Danve Shri Raosaheb Patil

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has established Rajiv Gandhi Sewa Kendras and Gram Panchayat Bhavans in many States in the country;
- (b) if so, the details thereof, State-wise;
- (c) the objectives of establishing such centers;
- (d) the number of proposals received till date alongwith the number sanctioned in this regard, State-wise; and
- (e) the number of proposals received till date alongwith the number sanctioned in this regard, State-wise; and
- (f) the details of funds provided for establishment of the said centres during the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Construction of Bharat Nirman Rajiv Gandhi Sewa Kendras (BNRGSK) at Gram Panchayat and Block level has been included as a permissible activity in para 1 of Schedule-I of Mahatma Gandhi NREGA vide notification dated 11.11.2009. State-wise status of BNRGSK is given in the Annexure.
- (c): The objectives of establishing Bharat Nirman Rajiv Gandhi Sewa Kendras are as under:
- (i) To provide space to facilitate the functioning of the MGNREGA office at the Gram Panchayat/Block levels,
- (ii) To function as a knowledge Resource Centre to facilitate
- # Citizens access to information on MGNREGA and other Rural Development programmes
- # Provide space for facilitating dissemination of technologies and good practices for effecting convergence for durability and productive enhancement of rural assets.
- # Operation of ICT facilities both to support GP and block office of programme Officer as well as public access to information and online transaction related to development process.
- (d)to(f): Construction of BNRGSK at GP and Block level is subject to all MGNREGA processes as far as it is funded under the Act. The proposal for construction of BNRGSK is not referred to the Ministry for approval. Its cost is taken care of while preparing Labour Budgets for the districts. The Ministry does not release separate funds for its construction.